

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 85(ND)/2016

IN THE MATTER OF:

Subhash Chander Monocha & Ors.Petitioners

v.

M/s. Galaxy Footwear Pvt. Ltd. & Ors.Respondents

SECTION : UNDER SECTION 397-398

Order delivered on 30.01.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s): Dr. U.K. Chaudhary, Senior Advocate with Ms. Ranjana Roy Gawai, Ms. Vasudha Sen and Ms. Sreenita Ghosh, Advocates


For the Respondent(s): Mr. A.S. Chandiok, Senior Advocate with Ms. Manmeet Arora, Ms. Chand Chopra, Ms. Pavitra Kaur, Ms. Sweta Kakkad, Mr. Pallavi Kumar and Mr. Angad Baxi, Advocates
Mr. Sharad Rajwanshi, Company Secretary

ORDER

A request for pass over has been made by learned counsels for both the parties which cannot be accepted. Accordingly, hearing is deferred to 06.03.2018.



(M. M. KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)